

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA)No.204/230/HDB/2017
NAME OF THE COMPANY	S&P Capital IQ (India) Pvt Ltd
NAME OF THE TRANSFEROR	SNL Financial (India) Private Limited
NAME OF THE TRANSFEREE	S&P Capital IQ (India) Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tara Sharma	Advocate	tara.sarma@rayalco.co.in	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms.Tara Sharma, Learned Counsel for the Petitioner.

C.A. is disposed of by a separate order.



Member (T)

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Member (J)